

DIVISION BENCH
COURT – I

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/93(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	M/S SGRPL INFRA LLP VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Urmila Chakraborty, Adv. : For Operational Creditor
Mr. Arnab Dutt, Adv.
Ms. Labani Dey, Adv.

Mr. Joy Saha, Sr. Adv. : For Corporate Debtor
Mr. Snehashis Sen, Adv.
Mr. Danyal Ahmed, Adv.

ORDER

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Heard. **Reserved for orders.**
3. Parties may file brief note of written submissions if they wish to do so along with copies of the judgment within one week.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)